

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**



C.P. No. 105/241,242/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2019**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section of the Companies Act : Section 241, 242 of the Companies Act 2013.


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Chinmay Gandhi	Advocate	Respondent no. 6	
2.	HARMISH IC. SHARMA ADV Pr. IC. SHARMA Dada	Adv	Petitioner	


ORDER

The Parties are represented through their respective Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned, in the presence of the Counsel for the Respondent.

List the matter on 21.01.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 9th day of December, 2019.